

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI  
SPECIAL BENCH**

**CP/CA No. 718/2014**

**IN THE MATTER OF:**

<b>M/s Walter Bushnell Therapeutics Pvt. Ltd.</b>	<b>....</b>	<b>APPLICANT / PETITIONER</b>
<b>V/s</b>		
<b>M/s Registrar of Companies</b>	<b>....</b>	<b>RESPONDENT</b>

**SECTION:**

**Under Section 560(6)**

**Order delivered on 01.09.2017**

**Coram:**

**R. VARADHARAJAN  
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN  
HON'BLE MEMBER (TECHNICAL)**


**For the APPLICANT / PETITIONER :- Mr. Amandeep Singh, Advocate**

**For the ROC / RD (NR) Delhi :- Mr. Manish Raj, Company Prosecutor**

**ORDER**

**FOR Order See CP/CA. No. 691/2014**

  
**(DEEPA KRISHAN)  
MEMBER (TECHNICAL)**

  
**(R. VARADHARAJAN)  
MEMBER (JUDICIAL)**